

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 01

Customs Appeal No. 11037 of 2015

[Arising out of OIA-RAJ-EXCUS-000-APP-271-273-14-15 dated 27/02/2015 passed by the Commissioner of Central Excise, CUSTOMS (Adjudication)-RAJKOT]

Western Impex

Plot No. 11, Survey No. 221,
Village : Lakhabavad, Jamnagar,
Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-RAJKOT

Central Excise Bhavan,
Race Course Ring Road...Income Tax Office,
Rajkot, Gujarat-360001

.....Respondent

Appearance:

Shri.Manish Jain, Advocate For The Appellant
Ms. Himanshu Nachane, Superintendent (AR) For The Respondent

CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 12.11.2025
DATE OF DECISION: 20.11.2025

The appeal is disposed of. For order, see order of date in Excise Appeal No. 10896 of 2015.

(SOMESH ARORA)
MEMBER (JUDICIAL)

Prachi